

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5433  
ANSWERED ON:28.04.2000  
NOMINEE DIRECTORS OF THE BOARD OF MANAGEMENT OF RRB  
MOHAN PONNUSWAMY

**Will the Minister of FINANCE be pleased to state:**

- (a) whether National Bank for Agriculture and Rural Development issued instructions for appointment of non- political, non-official Director of the Board of Management of Regional Rural Bank;
- (b) whether the list of such proposed nominee Directors has been submitted by NABARD and sponsored Banks as advised by the Government; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR) :

(a) As per provisions under Section 9(1)(a) of the Regional Rural Banks Act, 1976, two Directors, who are not officers of the Central Government, State Government, Reserve Bank of India, National Bank for Agriculture & Rural Development (NABARD), Sponsor Bank or any other banks are to be nominated by the Central Government on the Board of RRB. The directors so appointed are termed as Non-official Directors (NODs). Instructions have been issued by Government/Reserve Bank of India/NABARD from time to time to sponsor banks of RRBs to suggest suitable persons for appointment as NODs.

(b) and (c) The sponsoring banks have submitted panels for appointment of NODs. The details of panel submitted by sponsor banks is given in the attached statement.